

News item, captioned "P. M. urged to support Tibet's cause"

4560. SHRI MOHD. ASAR AHMAD: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether his attention has been drawn to a news-item appearing in the *Hindustan Times* dated 17th June, 1980 under the caption "P. M. urged to support Tibet's cause";

(b) whether any letter or memorandum has been received by Government on 16th June, 1980 from Tibetan National Voluntary Defence Force or any other Organisation;

(c) if so, what are its contents; and

(d) if so, what is the reaction of Government in this respect?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) and (b). Yes Sir.

(c) and (d). The contents of this memorandum have been summarised in the *Hindustan Times* report referred to in the question. It has been the consistent policy of the Government of India that Tibet is an integral part of the People's Republic of China. Government of India have no intention of interfering in the internal affairs of any other country.

Completion of Nuclear Fuel Treatment Plant by Pakistan

4561. SHRIMATI PRAMILA DANDAVATE: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government have taken note of the reported completion of the construction of the Nuclear Fuel Treatment Plant by Pakistan;

(b) whether Government were aware of sending by French firms/companies Planes and other materials needed to complete the Project;

(c) whether Government have ask-

ed the Indian Embassy in Paris to watch over these developments; and

(d) if not; reasons therefor?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) and (b). Government have seen press reports to the effect that a nuclear fuel reprocessing plant is being assembled at the Chashma Nuclear Complex near Lahore and that some European companies are continuing to supply parts and equipment needed for the plant.

(c) Yes, Sir.

(d) Does not arise.

Principals of Railway Higher Secondary Schools

4562. SHRI SUDHIR KUMAR GIRI: Will the Minister of RAILWAYS be pleased to state:

(a) whether the services of the Principals of the Railway Higher Secondary Schools are transferable;

(b) if so, whether it is a fact that the Principal of the South Eastern Railway Boys' Higher Secondary School at Kharagpur, Midnapore, West Bengal has been allowed to stay in the same school for about 16 years;

(c) whether the said Principal compelled the students belonging to both the Railway employees and the non-Railway parents to pay tuition fees for the months of January to March, 1980 in violation of the directives of the Government of West Bengal and the Chief Personnel Officer, South Eastern Railway; and

(d) whether it is a fact that the money collected by him by selling T.B. Seals to about 1900 regular and 600 Madhyamik and Higher Secondary students is not wholly deposited with the authorities concerned?